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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

☎ 011-28031838
011-28032406

Fax no. 28032381

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 04/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-474	550408	M/S. PRAKASH AGRICULTURAL INDUSTRIES. FOUNDRY NAGAR, HATHRAS ROAD, AGRA (U.P.) V/S. M/S. PUNJAB TRACTORS LTD. PHASE IV, SAS NAGAR. MOHALI, DISTT ROPAR PUNJAB-160055	M/S. GROVER & ASSOCIATES. A-250, DEFENCE COLONY, NEW DELHI-110024. V/S. M/S. L.S. DAVAR & CO. 5/1 (FIRST FLOOR), KALKAJI EXTENTION, NEW DELHI-110019. (FINAL HEARING AT 02:30 PM.)



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Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 05/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	211169	890102	HIRAN AGRITECH PRODUCTS PRIVATE LIMITED , 66, TURNER ROAD, CANTT., KANPUR-208004. V/S KIRORIMAL KASHIRAM MARKETING AND AGENCIES PVT.LTD, R.O.60, (OLD-34) ANDERSON STREET, CHENNAI-600001	MANGLA REGISTRATION SERVICE, 1961, KATRA SHAHNSHAHI, OPP. CENTRAL BANK, CHANDNI CHOWK, DELHI - 110 006. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
2	235089	767335	M/S. KEMPPI YO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S. M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL, COMPLEX, ROHTAK ROAD, DELHI- 110041 <u>Time-02:30 pm.</u>	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. ATUL TRADE MARK COMPANY, 2483, IIND FLOOR, SHIR RAM PLACE, CHOWK TELIWARA, SADAR BAZAR DELHI- 110006 <u>Time-02:30 pm.</u>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 06/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201910	917742	M/S. HALDIRAM INDIA PVT. LTD, B-1, H-8, MAHAN CO- OPERATIVE ESTATE, MAIN MATURA ROAD, NEW DELHI- 110044 V/S. M/S. HALDIRAM BHUJIWALA, 7, JAGMOHAN MULLICK LANE, KOLKATA- 700007	M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005 V/S. M/S. KOLKATA TRADE MARK SERVICE, 62, BENTINCK STREET, 4 TH FLOOR, ROOM NO. 412, KOLKATA- 700069.
2	228674	787546	M/S. WINGS PHARMACEUTIALS PVT. LTD, J- 13, UDYOG NAGAR, MAIN ROHTAK ROAD, NEW DELHI- 110041 V/S. M/S. ZEE TELEFILMS LTD., 135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD, WORLI , MUMBAI- 400018 AT ALSO J- 27, SOUTH EXTENTION PART- I, NEW DELHI- 110049 <u>Time-02:30 pm.</u>	M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W) NEW DELHI- 110026 V/S. MS. PRATHIBA M. SINGH, F- 12, JANGPURA EXTN, NEW DELHI- 110014 <u>Time-02:30 pm.</u>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 07/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	161129	645376	M/S. HECHETTE FILIPACCHI PRESSE, FRANCE. V/S. M/S. HINDUSTAN LEVER LTD, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008, PUNJAB. V/S. M/S. DARSHAN SINGH AND COMPANY, G.T. ROAD, GORAYA- 144409, DISTRICT JALANDHAR, PUNJAB.	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S. M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18, PUSA ROAD, NEW DELHI- 110005
3	199536	832368	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002

4	214921	919469	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
5	205293	619338	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
6	149371	878544	M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB. (FINAL ARGUMENT 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. (FINAL ARGUMENT 2:30 PM)



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 11/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	221882	861460	SHRI. VINOD KUMAR JAIN, 24, VEER NAGAR, JAIN COLONY, DELHI- 110007. V/S. M/S. CLASSIC EQUIPMENT PVT, 45, VEER NAGAR JAIN COLONY, DELHI- 110007.	M/S. DELHI REGISTRATION SERVICE, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025. V/S. M/S. LAJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
2	DEL-T-3281/60362	628509	M/S. SUPER FOODS, 19, INDUSTRIAL AREA, PHASE- I, CHANDIGARH. V/S. M/S. KUNDAN RICE MILLS LTD, D-16, 17, CITY CHAMBERS, CENTRAL MARKET, PRASHANT VIHAR, DELHI- 110085	M/S. BAJAJ REGISTRATION SERVICE, 102, JAY ESS COMPLEX, SHASTRI MARKET, JALANDHAR- 144001. PUNJAB. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.
3	134995	610530	M/S. SHEEL CHND FLOOR MILLS PVT. LTD, VILLAGE DEHRIA, NEAR ITI, RAM PUR ROAD, HALDWANI- 263139, DISTT. NAINITAL, U.P. V/S. M/S. SHRI LAL MAHAL LIMITED, B- 16, BHAGWAN DAS NAGAR, PUNJABI BAGH, DELHI-26	M/S. ROMESH CHADHA & CO, GROUND FLOOR, 1, ARYA SAMAJ MANDIR ROAD, GANESHGANJ, LUCKNOW- 226018. V/S. M/S. S.K. TRADEMARKS CO., C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI- 110 009

4	240023	709419	<p>M/S. ESSCO SANITARY APPLIANCES, A-2, S.M.A. INDUSTRIAL AREA, G.T. KARNAL ROAD, DELHI- 110032. V/S. M/S. MARC ENTERPRISES PVT. LTD, S-100, BADLI INDUSTRIAL AREA, PHASE- I, DELHI- 110042.</p>	<p>M/S. THE ACME COMPANY, B-41, NIZAMIDDIN EAST NEW DELHI- 110013. V/S. M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI, DELHI- 110006.</p>
5	155028	638702	<p>M/S. VENICE SIMPLON ORIENT EXPRESS INC, NEW YORK, U.S.A. V/S. M/S. INDIAN EXPRESS NEWSPAPERS (BOMBAY) LTD, EXPRESS TOWER, NARIMAN POINT, MUMBAI- 400021.</p>	<p>M/S. REMFRY & SAGAR, REMFRY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. MR. MANOJ G. MENDA, 6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI- 400005.</p>
6	DEL-T-2531/57997	658914	<p>M/S. R.N. PRODUCTS, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053 (FINAL ARGUMENT 2:30 PM)</p>	<p>SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025 (FINAL ARGUMENT 2:30 PM)</p>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 12/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	167233	925977	EIH LIMITED, 7, SHAM NATH MARG, DELHI - 110 054. V/S. SINGH HOTELS (P) LTD. 33-A, OLD IDGAH COLONY, AGRA, U.P.	M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. P.K. ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA-02, U.P.
2	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DLEHI- 110013 (FINAL HEARING AT 02:30 PM)
3	DEL-T-2406/57652	628150	M/S. DELHI ELECTRICALS, 1/6822 EAST ROHTAS NAGAR, BABARPUR ROAD, SHAHDARA, DELHI- 110032. V/S. M/ S. CHINAR TRUST, C-37, CONNAUGHT PLACE, NEW DELHI- 110001.	M/S. VIDHANI TRADE MARKS CO, 1720/57, 1 ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
4	183414	999790	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR 26, CHANDIGARH. V/S. M/S. CADILA HEALTHCARE LTD,	M/S. RAHUL RAJPUT (ADVOCATE) FOR CHAMBERS OF LAW 336-B, BHAI RANDHIR SINGH NAGAR, LUDHIANA, PB. V/S. M/S. SUBRAMANIAM, NATRAJ &

			ZYDUS TOWER, SATELLITE CROSS ROADS, AHEDABAD- 380015, GUJARAT.	ASSOCIATES, E-556, GREATER KAILASH-II, NEW DELHI- 110048.
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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 13/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.
2	164645	635965	IQBAL KRISHAN DOGRA & MRS. MEENAKSHI DOGRA E-176, GREATER KAILASH ,PART II, NEW DELHI 110 048 V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070	INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, DELHI - 110 062. V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD., 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070
3	206803	752853	M/S. JAIN RICELAND PVT. LTD, 1783, NAYA BAZAR, DELHI- 110006 V/S. M/S. SHREE RAJMOTI INDUSTTIES, BHAVNAGAR ROAD,	M/S. MANCHANDA ASSOCIATES, 15/1061, (2 ND FLOOR), NAIWALA KAROL BAGH NEW DELHI- 110005 V/S. M/S. UNION TRADE MARK COMPANY, 52, SUKHDEV VIHAR,

			RAJKOT- 3 GUJRAT	MATHURA ROAD, NEW DELHI- 110025
4	176637	1069481	<p>M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.</p>	<p>M/S. VENUKA KUMARIA (ADVOACTE), GURU GORKASH NATH MANDIR, NEAR SADAR BAZAR, SECTOR 19/C, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706. (FINAL HEARING AT 02:30 PM)</p>



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 14/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	771622	1731542	MS. ANITA JAGGI M/s. TONYTONE ENTERPRISES 30-A, SHIV PURI EXTENSION DELHI-110051 V/s. M/S. T.T. INDUSTRIES 878/A, MASTER PRITHVI NATH MARG, OPP. AZMA, KHAN PARK, KAROL BAGH, NEW DELHI-110005 (FINAL ARGUMENT time 02:30pm)	M/s. MANCHANDA ASSOCIATES 15/1061, 2 ND NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S. MRS. SHILPI JAIN SHARMA 689, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054 (FINAL ARGUMENT time 02:30pm)



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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 18/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	-----	1352714	GEORGIA-PACIFIC S.a.r.l., 25, ROUTE D'ESCH, L-1470 LUXEMBOURG.	M/S. SELVAM & SELVAM. 9/3,VALLIAMMAL STREET,KILPUAK, CHENNAI-600010 TAMILNADU, INDIA HEARING ON 57(4)
2	182082	762242	M/S. ATLAS MACHINE TOOLS CORPORATION,	M/S. MAHTTA & CO, 43-B/3, MAHTTA HOUSE,

			<p>G.T. ROAD, DHOLEWAL, OPPT, MILITARY CAMP, LUDHIANA PUNJAB V/S. M/S. TATA MOTORS LIMITED, BOMBAY HOUSE, 24, HOMI MODY STREET, HUTATMA CHOWK, MUMBAI- 400001</p>	<p>UDHAM SINGH NAGAR, LUDHIANA- 141001 PUNJAB V/S. M/S. DEPENNING & DEPENNING, ALAKNANDA, 16 NEPEAN SEA ROAD MUMBAI- 400036 (Final hearing 02:30 pm)</p>
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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 19/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162035	900126	M/S. TOSIBA APPLICANCES CO. PVT. LTD. A-25A, STREET NO.4, INDUSTRIAL AREA, ANAND PARBAT, NEW DELHI-110005 V/S. M/S. TOSHIBA CORPORATION, 1-1, SHIBAURA 1-CHOME, MINATO- KU, TOKYO , JAPAN	SHRI. H.P. SINGH (ADVOCATE) CHAMBER NO. 11, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI- 110003 V/S. M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013.
2	246952	712036	M/S. DODFREY PHILLIPS INDIA LIMITED, FOUR SQUARE HOUSE, 49 COMMUNITY CENTER FRIENDS COLONY NEW DELHI- 110065 V/S. M/S. GIRNAR FOOD & BEVERAGES PRIVATE LIMITED, GIRNAR COMPLEX, KURESHI NAGAR, KURLA (EAST), MUMBAI- 400070 (FINAL HEARING 2:30 PM)	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32, INSTITUTIONAL AREA, GURGAON- 122001, V/S. M/S. JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA, RAJABHADUR MANSION, 20,AMBALAL DOSHI MARG, (HAMAN STREET), FORT MUMBAI- 400023 (FINAL HEARING 2:30 PM)



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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 20/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	236469	806006	M/S. VEENUS ENTERPRISES, 4-E, KAMLA NAGAR, DELHI-110007 V/S M/S. DINESH JAIN, D-423, DEFENCE COLONY, NEW DELHI-110024	M/S. VERMA REGISTRATION SERVICE, E-133, KAMLA NAGAR, DELHI-110007 V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	DEL-T-4108/63864	643175	M/S. DAYNA ELECTRICAL INDUSTRIES.	M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE.

			<p>A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.</p>	<p>2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. GLAXOSMITHKLINE PHARMECEUTICLAS LIMITED. LEGAL AFFAIRS & LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.</p>
3	233923	897929	<p>M/S. T.T. INDUSTRIES, 79, EAST PARK ROAD, OPP. AJMALKHAN PARK, KAROLBAGH, NEW DELHI - 110 005 V/S M/S. G.M.R. KNITTERS, PLOT NO. 42, SIDCO INDL. ESTATE , HARVEY ROAD, TIRUPUR, TAMILNADU</p>	<p>M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S M/S. LR. SWAMI CO., NO, 3, PLAY GROUND VIEW STREET NANDANAM EXTENSION, CHENNAI- 600035.</p>
4	167248	546085	<p>M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.</p>	<p>M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3RD FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.</p>
5	154004	838912	<p>M/S. MEGA MARKETING CO. (PVT) SHOP NO.1, MINERVA MOTOR MKT., KASHMERE GATE, DELHI-110 006 V/S M/S. PHILLIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KV ASHMERE GATE, DELHI-110006.</p>	<p>M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007 V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006</p>



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NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 25/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	233047	849762	M/S. RINCO AGENCY, 161, GURU NANAK AUTO MARKET, KASHMERE GATE, DELHI-6 V/S M/S. NIPPON AUDIOTRONIX LTD, D-8, SECTOR 10, NOIDA, U.P	M/S. LAJI ADVOCATES, A-48, YOJNA VIHAR, DELHI-110092 V/S M/S. H.P. SINGH ADVOCATES, H-7, GREEN PARK EXTENSION, NEW DELHI-110016
2	125622	826538	M/S DR. RECKEWEG & CO, BERLINER RING 32, D-64625, BENSHEIM, GERMANY V/S M/S LORD'S HOMOEOPATHIC, C-106/5, NARAINA INDL. AREA, PHASE-I, N. DELHI.	M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008. V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST,



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 26/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	201267	715499	M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. PIRAMAL HEALTHCARE LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS & CO. 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 27/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4212/81607	664813	M/S. SUSE ELECTRONICS, 2967, SNAT NAGAR, RANI BAGH, DELHI- 110034. V/S. M/S. PIOEER ELECTRONIC CORPORATION, 4-1, MEGUREO 1-CHOME, MEGURO-KU, TOKYO, JAPAN.	M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON- 122002.
2	257185	813562	USHA INTERNATIONAL LTD SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001 V/S. AGROTEK FIBRES 1111, SHANTI NIWAS, PATTHAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNANAGAR, HARYANA	M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 V/S. PARVEEN KUMAR GUPTA BG-114, GUPTA TOWER, SANJAY GANDHI TRANSPORT NAGAR, NEAR MAIN G.T.K. ROAD BYE PASS, DELHI-42
3	121550	928166	M/S. JET KNITWEARS PVT. LTD. 119/410-B-1, DARSHAN PURWA, KANPUR 208012.	M/S SAIKRISHNA & ASSOCIATES ADVOEATES, B-140,SECTOAR 51,

			<p>V/S. M/S. GODREJ SARA LEE LTD. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI-400079.</p>	<p>NOIDA-201301,UTTAR PRADESH, INDIA (AT ALSO) A 2E, SECOND FLOOR, CMA TOWER, SECTOR 24, NOIDA-201301, UTTAR PRADESH,</p> <p>V/S. M/S. W.S. KANE & CO., SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI-400004.</p>
4	T-4092/63675	679520	<p>M/S. DABUR INDIA LIMITED. 22-SITE-IV, SAHIBABAD-201010 GHAZIABAD, U.P.</p> <p>V/S. M/S. THREE-N- PRODUCTS PVT LTD., 3030, STREET NO. 4, RANJIT NAGAR, NEW DLEHI- 110008</p>	<p>M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI-110019.</p> <p>V/S. M/S. DELHI TRADE MARK COMPANY. F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI-110005.</p>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 28/07/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234291	774263	M/S. G.M. PRODUCTS (INDIA), RAWAT PARA, AGRA U.P. V/S. M/S. ARVIND KUMAR GUPTA, R/O 1/32, TAKSAL GALI, JOHRI BAZAR, AGRA, U.P.	M/S. S.K. AGARWAL & COMPANY, AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA- 4 V/S. M/S. NATIONAL TRADE MARK CO., 36, BHAGIRATHI DEVI MARG KHANDRI AGRA, U.P.
2	160949	996458	M/S. AHUJA ELECTRIC STORE, 833-834, NARAIN MARKET, PAN MANDI, SADAR BAZAR, DELHI- 110006. V/S. M/S. KIRLOSKAR PROPRIETARY LIMITED. 13A, KARVE ROAD, KOTHRUD, PUNE-4110038	M/S. INDIAN TRADE MARKS CO. 91, CROCKERY MARKET, SADAR BAZAR, DELHI-110006 V/S. KHAITAN & CO. MEHER CHAMBERS, 4-5 FLOORS, R.K. MARG, BALLARD ESTATE, MUMBAI- 400038